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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/71/2016

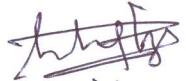
NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others

NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Archana for Thiyambalc Kannan	Counsel for Petitioners	
2)	Prithviraj for R. Venkatawaran	Counsel for R2	

ORDER

Ms Archana, representing counsel for petitioner present. Shri R Prithviraj, representing counsel for R2 present. Counsel for petitioner filed a memo showing proof of service of notice to R3 by way of newspaper publication. Perused the memo and the paper advertisement. R3 called absent. No representation. Service effected on R3 is held sufficient. In the circumstances, R3 is set ex parte. Pleadings are complete. The matter is posted for final arguments. Put up on 27.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)